

# NOTICE

ADVOCATES AND PARTIES appearing in person are hereby informed that a list of Ready Certified copies for the period 01/06/2018 to 31/12/2018 and 01/01/2019 to 31/01/2019 (**Annexure – A**) in suit/appeals/matters which are ready for delivery is notified on the notice board.

They are therefore hereby required to pay further charges due and payable on the aforesaid certified copies, as shown in the list and take delivery of the same on or before 22/01/2019.

## AND

A list of Pending certified copy applications (**Annexure – B**) as estimated cost has not been paid till date for the period 01/01/2019 to 31/01/2019 in suit/appeals/matters which is notified on the notice board.

It is therefore hereby requested to pay further charges within 3 days from the date of this notice, failing which the said application will be treated as disposed off and filed.

Date : 06/02/2019

Sd /-  
Registrar (Judicial)

**IN THE HIGH COURT OF BOMBAY AT GOA**

PANAJI GOA

List Of Petitions/Appeals/Application in which copies are ready for delivery

SR	CC No.	U/O	Name	CC Appl. Date	CC Ready Date
1	1286/2018	U	MR. DAMODAR BHATKAR	25/04/2018	05/06/2018
2	1531/2018	U	ADV. RAJESH SHIVOLKAR	11/06/2018	13/06/2018
3	1692/2018	U	ADV. ROHAN PANDURANG DESAI	21/06/2018	22/06/2018
4	1853/2018	O	ADV. BHASKAR NAIK	04/07/2018	06/07/2018
5	1897/2018	U	ADV. ARMANDO M. FERNANDES	09/07/2018	12/07/2018
6	1969/2018	U	MR. SHABA RAMA DESSAI	12/07/2018	21/07/2018
7	1977/2018	U	ADV. RICHARD ALMEIDA	12/07/2018	16/07/2018
8	1986/2018	U	ADV. DHARMANAND VERNEKAR	12/07/2018	16/07/2018
9	2087/2018	U	ADV. MARIA CAROLINE COLLASSO	20/07/2018	20/07/2018
10	2212/2018	U	ADV. S. POLE	30/07/2018	30/07/2018
11	2265/2018	U	ADV. A. B. DE SA	01/08/2018	02/08/2018
12	2378/2018	U	ADV. T. VAZ	13/08/2018	16/08/2018
13	2445/2018	U	ADV. SIDHESH SHET	16/08/2018	03/09/2018
14	2470/2018	U	MR. SANJAY V. REDKAR	20/08/2018	21/08/2018
15	2593/2018	U	MR. AVELINO PINTO	30/08/2018	06/09/2018
16	2630/2018	U	ADV. RAJESH K SHIVOLKAR	04/09/2018	07/09/2018
17	2737/2018	O	ADV. GLENN A. LOBO	12/09/2018	30/11/2018
18	2775/2018	U	ADV. A.D'SILVA	18/09/2018	21/09/2018
19	2836/2018	U	ADV. GOVENKAR GAURI GANESH	24/09/2018	01/10/2018
20	2848/2018	U	MR. EMILIO CARLOS ANTONIO	25/09/2018	28/09/2018
21	2902/2018	U	ADV. SHIPA LOTLIKAR	28/09/2018	01/10/2018
22	2904/2018	U	ADV. SHIPA LOTLIKAR	28/09/2018	01/10/2018
23	2974/2018	U	ADV. ARAUJO ASHVINI AFONSO	04/10/2018	08/10/2018
24	3050/2018	U	ADV. SWATI S KAMAT WAGH	09/10/2018	25/10/2018
25	3149/2018	U	MR. DURGA SHANKAR GAUDE	16/10/2018	16/10/2018
26	3242/2018	O	ADV. SUSAN LINHARES	23/10/2018	24/10/2018
27	3268/2018	U	ADV. RAJESH SHIVOLKAR	24/10/2018	29/10/2018
28	3289/2018	O	ADV. PINTO SALOME	25/10/2018	26/10/2018
29	3298/2018	U	ADV. KAMAT ANKITA AVDHUT	26/10/2018	22/11/2018
30	3375/2018	U	ADV. YADNYESH KOTKAR	31/10/2018	31/10/2018
31	3390/2018	U	ADV. LIDA JOAO	01/11/2018	02/11/2018
32	3446/2018	O	ADV. ANTONIO GODINHO	16/11/2018	19/11/2018
33	3514/2018	O	ADV. SHAIKH VAHIDULLA	26/11/2018	04/12/2018
34	3515/2018	U	ADV. AMOGH V. PRABHUDESAI	26/11/2018	30/11/2018
35	3524/2018	U	ADV. RAJESH K SHIVOLKAR	27/11/2018	30/11/2018
36	3579/2018	O	ADV. NEELESH A. TAKKEKAR	30/11/2018	05/12/2018
37	3681/2018	O	ADV. SAWANT PARESH PANDURANG	10/12/2018	14/12/2018
38	3682/2018	U	ADV. JOSEPH VAZ	10/12/2018	11/12/2018
39	3685/2018	U	ADV. PRASHEEN LOTLIKAR	11/12/2018	12/12/2018
40	3696/2018	U	ADV. PRATIKSHA JUBA MANDREKAR	12/12/2018	13/12/2018
41	3697/2018	U	ADV. PRATIKSHA JUBA MANDREKAR	12/12/2018	13/12/2018
42	3737/2018	O	MR. AGNELO LOBO	17/12/2018	18/12/2018
43	3827/2018	U	ADV. SAGAR GURUDAS DHARGALKAR	27/12/2018	28/12/2018

**IN THE HIGH COURT OF BOMBAY AT GOA**

PANAJI GOA

List Of Petitions/Appeals/Application in which copies are ready for delivery

SR	CC No.	U/O	Name	CC Appl. Date	CC Ready Date
1	9/2019	U	ADV. JOSE FILIPE MELO	03/01/2019	04/01/2019
2	25/2019	O	ADV. KAMAT SANKET DATTA	04/01/2019	17/01/2019
3	243/2019	O	ADV. FERNANDES ANNELEISE	24/01/2019	25/01/2019
4	244/2019	O	ADV. AKSHATA BHAT	24/01/2019	25/01/2019
5	249/2019	O	ADV. ASHWINI ARAUJO	24/01/2019	25/01/2019
6	253/2019	O	ADV. TARI ULHAS KAMLAKANT	25/01/2019	28/01/2019
7	254/2019	U	ADV. MAHESH AMONKAR	25/01/2019	28/01/2019
8	276/2019	O	ADV. S. DIAS	25/01/2019	28/01/2019
9	279/2019	U	ADV. DHARMANAND R VERNEKAR	28/01/2019	29/01/2019
10	323/2019	O	MR. BASILIO S. CASTELINO	30/01/2019	31/01/2019

**Annexure - B**  
**LIST OF THE APPLICATIONS IN WHICH**  
**ESTIMATED COST IS NOT PAID**  
**(January-2019)**

<b>Sr. No</b>	<b>C.C. No.</b>	<b>Adv./Party</b>	<b>Case No.</b>	<b>Application Dated</b>
1	3491	Adv. Prasheen Lotlikar	WPCR/133/18	21/11/18
2	3831	Adv. Sarvesh R. Naik	SA/45/2017	31/12/18
3	119	Adv. J. A. Lobo	CRIA/50/13	11/01/19
4	160	Adv. Iftikhar Agha	SA/3/07	15/01/19
5	199	ADV. T. VAZ	WP/691/13	21/01/19
6	222	Adv. Valmiki Menezes	WP/951/18	22/01/19
7	256	Adv. Mehendi Desai	WP/634/18	25/01/19
8	260	Adv. Deepak Gaonkar	WP/634/18	25/01/19